

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**C. P. NO. 19(ND)/2012**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017**

**NAME OF THE COMPANY:**M/s. Satish Chanderen V/s. M/s. The Haryana Woolen General Mill Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

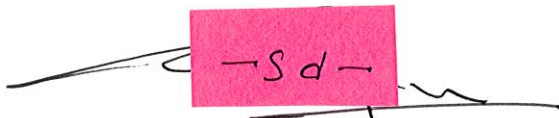
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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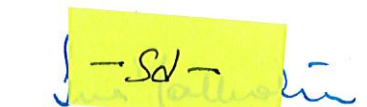
For the Petitioner (s) : Mr. Shekhar Gupta, Advocate

For the Respondent (s) : Mr. Raj Kumar Yadav, Advocate for R7

**Order**

Ld. Counsel for the petitioner submits that this case was listed for clarification though the matter has not been shown in the list. Renotify this case for 26<sup>th</sup> October, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**